NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
CP 253/16	TP 104/17	For	433	Fedex Express Transportation &
		compliance		Supply Chain Services(India) Pvt. Ltd.,
		of office		Vs 3Mindlogicx Infratec Ltd.
		objections		- HP * *
		raised by		
		Registry		

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. India Law

Shainy K.D

Petitiones

9164134618

Afasna. Madhukar Kulkarni

Respondent

lene Miss

944 2008 101

ORDER

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner to provide copies of enclosures filed along with Form No.5 to the counsel for respondent and who has to file objections by 10/10/2017. Petitioner also to file fresh authorisation letter given by the company.

MEMBER(J)

MEMBER(T)